

TAMIL NADU

29. Avinasilingam Institute for Home Science and Higher Education for Women, Coimbatore.
30. Gandhigram Rural Institute, Gandhigram.
31. Sri Chandrasekharendra Saraswathy Viswa Mahavidyalaya, Kancheepuram.
32. Sn Ramachandra Medical College and Research Institute, Madras.

UTTAR PRADESH

33. Dayalbagh Educational Institute, Dayalbagh, Agra.
34. Gurukul Kangri Vishwavidyalaya, Haridwar.
35. Indian Veterinary Research Institute, Izatnagar.
36. Forest Research Institute, Dehradun.
37. Central Institute of Higher Tibetan Studies, Samath, Varanasi.

WEST BENGAL

38. Bengal Engineering College, Howrah.

STATEMENT-II

Sl. No.	Name of the Deemed Universities	Amount in Rs.
1.	Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth, New Delhi.	50,000/-
	-do-	90,000/-
2.	Dayalbagh Educational Institute Dayalbagh, Agra.	80,000/-
3.	Thapar Institute of Engineering & Tech, Patiala.	1,02,500/-
4.	Central Institute of English & Foreign Languages, Hyderabad.	50,000/-
5.	Gurukul Kangri Vishwavidyalaya, Haridwar.	51,600/-
6.	Indian Institute of Science, Bangalore.	1,12,500/-

[Translation]

Water Resources Project of Madhya Pradesh

4728. SHRIMATI CHHABILA ARVIND NETAM : Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of water resources projects of Madhya Pradesh cleared by the Government during the last three years;

(b) the names and capacity of these projects; and

(c) the number of projects pending so far alongwith the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No new Water Resources project of Madhya Pradesh has been accorded investment clearance by the Planning Commission.

(b) Does not anse.

(c) 11 major and 3 medium irrigation and multipurpose projects of Madhya Pradesh are pending clearance. Out of these, 9 major projects namely Bansagar Unit-II, Rajghat Canal, Sindh Phase-II, Bargi Multipurpose, Kolar, Thanwar Tank, Pench Diversion, Mahan and Omkareshwar Multipurpose Projects have been found acceptable by the Advisory Committee subject to compliance of certain observations such as obtaining environmental/forest clearance from the Ministry of Environment & Forests, Rehabilitation & Resettlement clearances from the Ministry of Welfare and concurrence of the State Finance Department etc. The State Government is required to comply the observations of the Advisory Committee. On one major project, namely, Mahanadi Reservoir and one medium project, namely, Sutiapat, the Advisory Committee deferred consideration as the State Government had not submitted the required information to the Ministry of Environment & Forests and the Ministry of Welfare for environment/forest/rehabilitation & resettlement clearances. On the remaining one major project, namely, Kelo irrigation and 2 medium irrigation projects namely Upper Beda and Uribagh, the State Government is required to comply with the observations of the Central Water Commission.

Indian Red Cross Society

4729. DR. LAXMINARAYAN PANDEY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Resource Crunch Cripples Red Cross Society' appearing in 'Indian Express' on March 25, 1996; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) The matter is being examined.